

15/12/18

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs)::
TIS HAZARI COURTS:: DELHI**

E-TENDER NOTICE

TENDER ID NO : 2018_DDC_163532

E-tender enquiries are invited from eligible firms of repute with past experience in the respective field and having sound financial capability for the execution of work of the following description. The tender complete in all respects should be submitted online before, the last date and time mentioned below:-

**Sub: ANNUAL RATE CONTRACT FOR REPAIRING
OF DIFFERENT FURNITURE ARTICLES AT
DIFFERENT DISTRICT COURTS COMPLEXES.**

Estimated cost : NOT AVAILABLE
EMD : Rs. 1,00,000/-

(1) hsc
Last date for downloading the tender 09.01.2019 upto 04.00 PM
Last date and time for online submission of Bid 09.01.2019 upto 04.00 PM
Opening date of the Technical Bid 09.01.2019 at or after 04.15 PM
Opening date of the Financial Bid 09.01.2019 at or after 04.30 PM
Last date for submission of EMD 09.01.2019 upto 04.00 PM

The tender should be submitted online in the prescribed tender form and after going through the terms and conditions, which may be downloaded from the Delhi Government Website <https://govtprocurement.delhi.gov.in>.

12/12/18

**(DR. KAMINI LAU)
CHAIRPERSON, PURCHASE COMMITTEE
ADDL. DISTRICT & SESSIONS JUDGE,
DELHI**

Most Immediate
Out at once

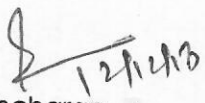
**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs):::
TIS HAZARI COURTS::: DELHI.**

No. 85419 /Purchase Cell/2018

Dated 12 DEC 2018

Copy of Notice Inviting e-Tender (NIT) ID No. 2018_DDC_163532 is hereby forwarded to :-

1. Branch Incharges, R & I Branch, Tis Hazari, Karkardooma, Rohini, Saket, Dwarka & Patiala House Courts for pasting the said notice on the notice board of the concerned District Courts Complexes for information to the General Tenderers.
2. Website Committee with the request to upload the aforesaid NIT on the website of Delhi District Courts.


Branch Incharge
Purchase Cell, Tis Hazari Courts,
Delhi.

CHAIRPERSON, PURCHASE COMMITTEE
ADDL. DISTRICT & SESSIONS JUDGE
DELHI